

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/541/ (IB)/2017  
NAME OF THE PETITIONER(S) : L & T FINANCE LTD  
NAME OF THE RESPONDENT(S) : MEKA DREDGING COMPANY INDIA LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	R. V. Raghavan	Counsel for Petitioner	[Signature] 10/8/2017
2)	Anirudh Krishnan	Counsel for Respondent	[Signature] 10/8/2017

ORDER

The counsel for both the parties present. The respondent prayed for time for argument. At request, time is enlarged. Put up on 22.08.2017 at 10.30. A.M.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

[Signature]  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)